NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S)

: RINKU ROY

NAME OF THE RESPONDENT(S)

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

C. RUBAN D SILVA COUNSEL FOR RESPONDENT Counsel for Patitioner

ORDER

Counsel for both the parties present. It has been submitted by the counsel for the Petitioner that the mediation process is in progress and prayed for 4 weeks' time in order to report the outcome of the same. At the request time is enlarged. Put up on 03.10.2017.

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(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH.MOHD.SHARIEF TARIQ)

MEMBER (JUDICIAL)